

**GOVERNMENT OF INDIA**  
**MINISTRY OF INFORMATION & BRODCASTING**

**LOK SABHA**

**UNSTARRED QUESTION NO. 891**

**TO BE ANSWERED ON THE 23<sup>rd</sup> JULY, 2021**

**OTT PLATFORMS**

**891. SHRI ARJUN LAL MEENA**

**SHRI P.P. CHAUDHARY**

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

**(a) the details of the total number of Over-The-Top (OTT) platforms and digital news media platforms which have complied to the Information Technology (Intermediary Guidelines and Digital Media Ethics Code) Rules, 2021; and**

**(b) the details of the self-regulating bodies which have been formed along with the members of each of these self-regulating bodies?**

**ANSWER**

**THE MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI ANURAG SINGH THAKUR):**

**(a): The Information Technology (Intermediary Guidelines and Digital Media Ethics Code) Rules, 2021 have been notified on 25.2.2021 for compliance by the publishers of news and current affairs on digital media and publishers of online curated content (OTT Platforms). More than 40 OTT platforms and 1800 digital news publishers have also given requisite information to the Ministry under the Rules. The Ministry has also carried out outreach and webinars with the publishers for effective implementation of the Rules.**

**(b):The Ministry has received communication from several associations and representatives of digital news publishers and OTT platforms regarding constitution of self-regulating bodies under the Rules.**

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